

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 1364
ANSWERED ON - 11/02/2026

TRAUMA CARE CENTRES ON NATIONAL HIGHWAYS

1364. SMT. SAGARIKA GHOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of designated trauma care centres established along national highways in the country, including their location and exact distance from the nearest point on the highway;
- (b) whether GIS mapping and network analysis have been undertaken to identify high-risk zones on national highways for trauma care and fire response; and
- (c) if so, whether steps have been taken to establish new emergency facilities or upgrade existing ones in such zones?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Government has implemented the National Programme for Prevention & Management For Trauma and Burn Injuries. Under the Programme, the Government has taken initiatives towards assisting States/UTs in setting up of Trauma Care Facilities along the highways with an overall objective to bring down preventable deaths due to road accidents by developing a pan-India trauma care network at every 100 km. Public Health is a subject allocated to States as per list II of the Seventh Schedule of the Constitution.

National Highways Authority of India (NHAI) deploys Basic Life Support (BLS) ambulances along certain National Highways wherein trained EMTs/paramedics/Nurses are provisioned. Further to augment its incident management, an MoU has been signed with HLL Lifecare Limited for deployment of BLS Ambulances, mapping of health facilities and training of incident management staff as well as capacity building of Toll Plaza staff.

The coordination mechanism with States/UTs within the Scheme has been designed by integrating the existing technological platforms i.e. Electronic Detailed Accident Report (eDAR) and Transaction Management System (TMS) of Ayushman Bharat Pradhan Mantri Jan Aarogya Yojana (AB PM-JAY) being implemented by National Health Authority (NHA). To ensure timely treatment of road accident victims caused by use of motor vehicles, convergence of TMS with Emergency Response Support System (ERSS) / 112 is undertaken and the guidelines notified vide S.O. 2489(E) dated the 4th June, 2025. Advised States/UTs to ensure identification, mapping and strengthening of the ambulance ecosystem and its convergence with 112.
